

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 59 OF 2018

Dated: 6th August, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

T.C. Terrytex Limited

...Appellant(s)

Vs.

Punjab State Power Corporation Limited & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Ankit Goel

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Neha Garg for R.1

Mr. Sakesh Kumar for R.2

ORDER

Learned counsel for respondent No.1 seeks ten days more time to file reply. He may take steps to file reply along with IA on or before 16.08.2018 after serving copy on the other side. Rejoinder may be filed within three weeks thereafter after serving copy on the other side.

List the matter on **25.09.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

ts/mk